

**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. (I.B) No. 61/9/NCLT/AHM/2019

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2019**

Name of the Company: BVC Tradeport Pvt. Ltd.

V/s.

Salebhai Internet Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE   |
|-------|------------------------|-------------|----------------|---|
| 1.    | KRISHAL PATEL          | ADVOCATE    | PETITIONER     |  |
| 2.    |                        |             |                |   |

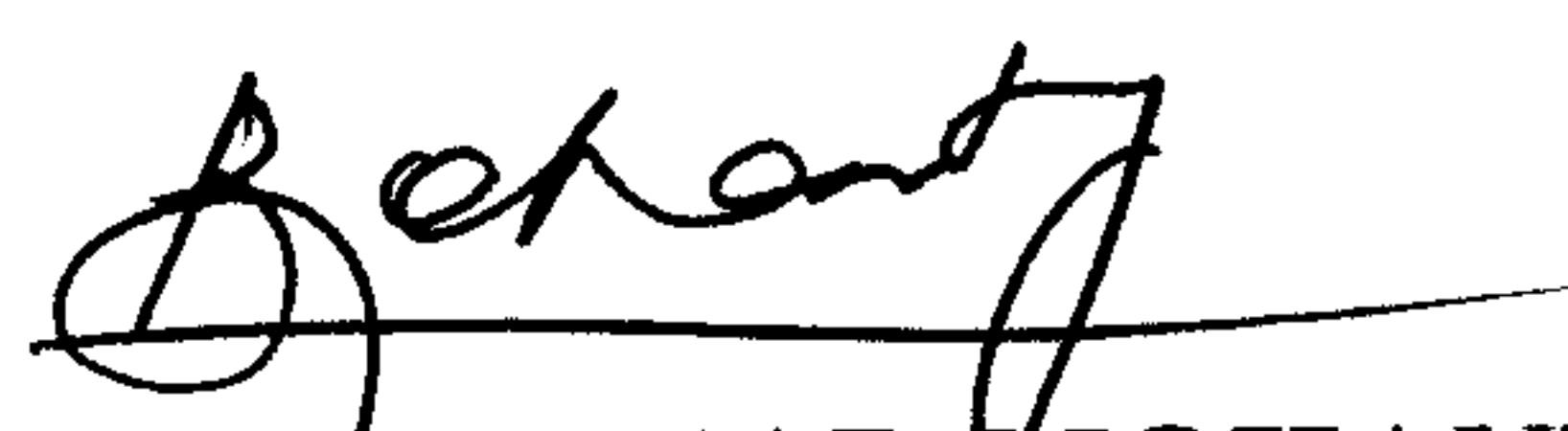
**ORDER**


The Petitioner is represented through their respective Learned Counsel(s).

None appeared for the Respondent.

The pleadings are complete in the matter.

List the matter for final hearing to 25.09.2019.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 27th day of August, 2019.